

14.33 hrs.

Title: Mr. Speaker acceded to the request that Short Duration Discussion on Ayodhya listed for the day be postponed and be taken up following day, i.e., 27.02.2003, after consideration of the Motion of Thanks on the President's Address.

MR. SPEAKER: Hon. Members, Leaders of the Parties and Groups in Lok Sabha have requested me that the Short Duration Discussion on Ayodhya Issue listed for today be postponed and may be taken up tomorrow, that is, on 27th February, 2003 after the consideration of the Motion of Thanks on the President's Address is over. I have acceded to the request.

...(Interruptions)

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Hon. Speaker, Sir, we have been informed in the Report of the Business Advisory Committee that after the Railway Budget, a discussion is to take place on Ayodhya.

अगर सरकारी काम-काज के बारे में कुछ कहना है तो माननीय संसदीय कार्य मंत्री बतायेंगी अगर सरकारी पक्ष की बात विपक्ष को मान्य है तो हमारा आग्रह है कि अयोध्या पर आज ही चर्चा की जानी चाहिये। (व्यवधान)

अध्यक्ष महोदय : इस पर चर्चा कल होगी। Now, we would take up Matters under Rule 377.

...(Interruptions)

श्री किरीट सोमैया : Sir, I am on a point of order. ...(Interruptions) अध्यक्ष जी, नेता, विपक्ष अंदर आ रही थी, मैं उनका सम्मान करता हूँ। रामजी लाल सुमन जी को सरकारी काम-काज पर चर्चा होनी चाहिये, इस पर कब से चिन्ता होने लगी। मैं चाहता हूँ कि अयोध्या मामले पर आज ही चर्चा होनी चाहिये।

श्री थावरचन्द गेहलोत (शाजापुर) : अध्यक्ष जी, मेरा प्वाइंट ऑफ ऑर्डर है। बी.ए.सी. के प्रतिवेदन से सब को सहमति होती है। जब हाउस में सहमति हो जाती है तो कार्य किया जाता है। यदि इसमें कोई असहमति हो तो हाउस की सहमति लेने के लिये रखा जाना चाहिये। ऐसा तो नहीं कि कमरे में बैठकर कुछ करेंगे और यहां पर दूसरी अनाउंसमेंट करेंगे, यह ठीक नहीं है। (व्यवधान)

श्री विनय कटियार (फैजाबाद) : अध्यक्ष जी, हाउस तो सब की सहमति से चलता है। (व्यवधान)

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : अध्यक्ष जी, जो आपने व्यवस्था दी है, उसे चुनौती दे रहे हैं जो ठीक नहीं है। (व्यवधान)

श्री श्रीप्रकाश जायसवाल (कानपुर) : अध्यक्ष जी, क्या आपकी दी हुई व्यवस्था को इस तरह से चैलेंज करेंगे? यह अनुशासनहीनता की पराकाठा है। (व्यवधान)

अध्यक्ष महोदय : आप सभी बैठिये। मैं आपको समझाता हूँ।

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, मैं निवेदन करना चाहता हूँ कि श्री किरीट सोमैया ने जो सवाल उठाया है वह एक तरह से आपके अधिकारों को चुनौती है। आपने सब लोगों से बात करके निर्णय दिया है। अयोध्या पर चर्चा से कोई नहीं भाग रहा है। अयोध्या पर सार्थक चर्चा हो, इसलिए सबने आपसे प्रार्थना की थी कि कल इस विषय पर चर्चा हो जाए। इस तरह के आरोप लगाने का कोई अर्थ नहीं है। (व्यवधान)

श्री थावरचन्द गेहलोत : अध्यक्ष महोदय, मेरा प्वाइंट ऑफ ऑर्डर है। (व्यवधान)

अध्यक्ष महोदय : आप रुक बताइये, कौन से रुक में आपका प्वाइंट ऑफ ऑर्डर है।

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, let me narrate the position...(Interruptions)

MR. SPEAKER: I have not started a debate on this. Please take your seat. Let me make the position clear. It is not a difficult issue to discuss in the House. The matter is very simple. This is not for the first time that we are doing this. This has been done a number of times.

When all the leaders agree for a change in the Business Advisory Committee Meeting's agenda I had to accede to their request. All the leaders had come to me and requested me for this change, therefore, I have consented to it. Now, what is there to discuss further? Suppose, if somebody wants to know, he can approach his leader and ask whether he requested for this change or not. It is a simple matter and it is for the convenience of all the hon. Members, therefore, I have acceded to this convenience.

As far as my personal opinion is concerned, you can discuss even Ayodhya right now, I have no objection. The normal convention has been that the leaders go to the Speaker and request him and when it is agreed by all the leaders, why the time of the House is wasted on this?

SHRI RUPCHAND PAL (HOOGLY): Including the Treasury Benches!

MR. SPEAKER: Of course. When I said all, it includes BJP also.

...(Interruptions)

MR. SPEAKER: If you want to ask anything you ask your leader.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker Sir, on the very first day when the Adjournment Motion on Ayodhya came, Shri Shivraj Patil from this side made it very clear that we would like to discuss it today. You may recall, in the Business Advisory Committee meeting, in the presence of the Minister of Parliamentary Affairs, the entire Committee agreed to defer it to 26th...(Interruptions) Because you accused the Congress, I must explain my Party's position...(Interruptions)

श्री विनय कटियार : अध्यक्ष महोदय, कांग्रेस का नाम किसी ने नहीं लिया।â€ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : I took the permission of the Speaker and not yours...(Interruptions) Sir, this gives us an indication that the attitude of collective cooperation to run the House between the Government and the Opposition stands no validity. If we collectively agree on something in your Chamber and the parties try to hit the other parties, then I tell you that from our side, we will only speak in the BAC meeting and beyond that no relation, no co-ordination would be there. I would like to make it clear. Let the Government respond on that. Is this the attitude of the Government?...(Interruptions)

अध्यक्ष महोदय : मैं किसी को बोलने की परमीशन नहीं दूंगा।

â€ (व्यवधान)

MR. SPEAKER: Let me conduct the business in the House please. If somebody wants to obstruct the business, I am sorry, I will not permit him.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, when we accommodate the convenience of the Government, is it not for the Government to reciprocate the same?...(Interruptions)

MR. SPEAKER: Now, let us go to Matters under Rule 377.
